

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DMB PAPER MILLS PRIVATE LIMITED Date of Commencement of Liquidation: 30-08-2023; List of Stakeholders as on Date: 13-02-2024; Name of IP: Mr. SHREYANSH JAIN; Process Number: 1; Last 5 digit of registration number: 12727

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		2823852		2823852				NA
3	Secured financial creditors	1	753972467	1	728075522		25896945		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	1	9894177				9894177		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	6	188029120	3	110658530		77370590		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	3918512				3918512		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		9	958638128	4	841557904		117080224		